

1	2	3	4	5
7. OSEB		-85.00	-196.00	-136.10
8. PSEB		-459.72	-499.32	-427.45
9. UPSEB		-691.43	-1099.38	-978.25
10. HPSEB		11.78	14.60	18.52
11. KEB		-19.48	-1.89	-163.40
12. HSEB		-371.00	-482.70	-448.94
13. BSEB		191.10	442.60	-80.32
14. WBSEB		-96.40	-55.40	-78.60
15. KSEB		18.37	24.11	13.32
16. MeSEB		-8.41	-2.82	-17.24
Total		-2428.86	-2926.17	-4154.91

Note: Upto 1993-94 audited accounts of all the above SEBs are available

For 1994-95 provisional accounts are available except in the case of TNEB & HSEB (audited)

As regards Meseb, figures have been taken from Resorce Document, 1996-97 given by MeSEB to Planning Commission

AIDS Control

106. SHRI E. AHAMED : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any comprehensive study or research has been done to control AIDS in the country in recent years;

(b) if so, the outcome thereof;

(c) whether any HIV positive cases have been reported from the State of Kerala so far;

(d) if so, the number and details thereof; and

(e) the amount already spent to control AIDS by the National AIDS Control Organisation during the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). National Aids Research Institute, Pune, a wing of ICMR, are conducting several studies for control of AIDS in the country; the studies are still under progress. The outcome of such studies will be utilised for formulating Intervention strategies for control of HIV/AIDS in the country.

(c) Yes, Sir.

(d) So far, Kerala has reported 15:1 HIV positive cases: out of which 1219 are males and 292 are females

(e) A Statement is enclosed.

STATEMENT

National AIDS control programme release of funds to States and UTs (Rupees in lakhs)

S. No.	State/UT	1992-93 Grants Released	1993-94 Funds Released	1994-95 Grants Released	1995-96 Grants Released
1.	Andhra Pradesh	106.74	25.09	257.73	432.00
2.	Arunachal Pradesh	20.63	8.24	12.19	65.81
3.	Assam	34.83	12.43	50.37	92.70
4.	Bihar	70.25	16.69	87.00	0.00
5.	Goa	26.91	7.87	41.82	0.00
6.	Gujarat	63.41	65.83	129.29	131.26
7.	Haryana	39.98	33.36	62.27	0.00
8.	Himachal Pradesh	82.75	22.93	87.27	156.75
9.	Jammu & Kashmir	2.80	37.32	12.35	0.00
10.	Karnataka	89.24	53.08	138.33	120.00
11.	Kerala	64.78	16.19	100.88	172.62
12.	Madhya Pradesh	75.05	62.29	217.79	137.00
13.	Maharashtra	146.67	219.69	292.60	300.00
14.	Manipur	29.53	31.72	52.50	113.58
15.	Meghalaya	2.00	21.98	40.29	18.00
16.	Mizoram	20.78	31.73	56.40	36.00
17.	Nagaland	31.70	30.00	67.33	107.00
18.	Orissa	52.27	19.82	126.10	0.00
19.	Punjab	40.75	11.99	64.50	80.00
20.	Rajasthan	52.86	47.64	123.84	90.00
21.	Sikkim	17.81	4.87	17.82	25.00
22.	Tamil Nadu	145.42	153.25	277.44	650.00
23.	Tripura	27.46	32.73	3.00	38.00
24.	Uttar Pradesh	107.74	27.59	121.00	0.00
25.	West Bengal	101.04	22.86	185.64	288.82
26.	Pondicherry	19.15	8.74	10.18	55.04
27.	A & N Islands	17.80	22.23	31.27	50.59
28.	Chandigarh	14.25	22.70	28.65	51.70
29.	D&N Haveli	11.00	17.95	25.15	42.00
30.	Daman & Diu	5.00	17.95	26.15	43.05
31.	Delhi	27.44	48.70	97.73	164.00
32.	Lakshadweep	7.00	18.48	27.52	53.54
	Total	1554.32	1113.94	2872.40	3514.46

Note : In the case of Union Territories without Legislature the amount allocated is also deemed as released as they are authorised to utilise the full allocation

Gastro-Enteritis and Cholera

107. SHRI PINAKI MISRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether water-borne diseases like Gastro-enteritis and Cholera have already begun taking their toll this year,